HIGH COURT OF JUDICATURE AT BOMBAY
CIRCUIT BENCH AT KOLHAPUR

N O T I C E

(Partial Modification W.E.F. 15th April 2026)

It is hereby notified for the information of the Advocates and the parties appearing in person that in the event of non-availability of any Court as also in the event of any Court passing an order for not placing the matter before the said Court at the **Circuit Bench at KOLHAPUR**, the Hon'ble the Chief Justice has been pleased to approve the following :

*1) **On Monday to Wednesday**, the urgent mentioning and placing of matters pertaining to Division Bench presided over by the **Hon'ble Shri. Justice Madhav J. Jamdar** will be allowed before the Division Bench presided over by the **Hon'ble Shri. Justice Anil L. Pansare** and Vice Versa.

*2) **On Thursday and Friday**, the urgent mentioning and placing of matters pertaining to Division Bench presided over by the **Hon'ble Shri. Justice Madhav J. Jamdar** will be before the Division Bench comprising of the **Hon'ble Shri. Justice Anil L. Pansare** with the companion Judge of the First Division Bench.

*3) On **Thursday and Friday**, the urgent mentioning and placing of matters, if any, pertaining to Single Bench presided over by the **Hon'ble Shri. Justice Anil L. Pansare** will be allowed before the Single Bench presided over by **the Hon'ble Shri Justice Ranjitsinha Raja Bhonsale and vice versa.**

*4) The urgent mentioning and placing of matters, if any, pertaining to Single Bench presided over by the **Hon'ble Shri. Justice M. W. Chandwani** will be allowed before the Single Bench presided over by **the Hon'ble Shri Justice Sachin S. Deshmukh and vice versa.**

5) Whenever urgent work arises the Hon'ble members of the Division Bench-II will sit Single or in Division Bench after the work of their regular Bench as per requirement.

NOTE

(i) The aforesaid directions shall be in force until the present assignment continues.

(ii) In the event of any difficulty in giving effect to the aforesaid general directions, the matter be placed before the Hon'ble the Chief Justice for seeking appropriate directions.

*** Indicates partial modification.**

High Court, Appellate Side, Bombay	)	By Order
	)	
	)	Sd/-
	)	(P. P. Jadhav)
Date : 11th April 2026	)	Registrar (Judl-I)